

CC No. 381/2019
CBI Vs. Sukhwinder Singh Cheema etc.
09.09.2020

Present: None for CBI.
Sh. Sushil Bajaj, Tarannum Cheema and Ms. Smriti Suresh, Ld. counsels
for A-2 to A-5 along with A-5.
Sh. Kushdeep Gaur and Sh. Harsh Bora, Id. Counsel for A-6 to A-14.
Sh. D.K. Yati, Id. Counsel for A-17.
Sh. Amit Khanna and Sh. Punit Gaba, Id. Counsels for A-16.

Matter has been taken up through video conferencing hosted by Ms. Pallavi, Reader of this Court in terms of orders of Hon'ble High Court bearing No. 322/RG/DHC/2020 dated 15.08.2020 and subsequent office order No. Power/Gaz./RADC/2020/E-8959-9029 dated 16.08.2020 passed by District and Session Judge (PC Act) (CBI), RADC, New Delhi.

Today matter is listed for arguments on the application u/s294 CrPC filed on behalf of A-5. However, none is present on behalf of CBI.

It is submitted that Sh. Amit Kumar, Ld. PP used to appear before the court on behalf of CBI in the present case, however he is not present today and on the last date of hearing also he was not present. Heard. Issue notice to Sh. Amit Kumar, Id. PP for CBI with directions to appear before the court on the next date of hearing.

At request, list the matter for consideration on the pending applications on 21.10.2020. Time of the video conferencing shall be communicated to the Ld. Counsel (s) lateron. Ahlmad is directed to do the needful.


(ANURAG SAIN)
Special Judge, CBI-11
RADC, New Delhi
09.09.2020